

- Treatment of severe acute malnutrition through Nutrition Rehabilitation Centres (NRCs) set up at public health facilities.
- 3. Nutrition Programme for Adolescent Girls in 51 districts to provide free food grains to undernourished adolescent girls by Ministry of Women and Child Development.
- 4. Nutrition and Health Education to increase the awareness and bring about desired changes in the dietary practices including the promotion of breast feeding and dietary diversification. Food and Nutrition Board of the Ministry of Women & Child Development is engaged in advocacy, trainings and generating awareness on important nutrition issues among different level of functionaries and the masses.
- 5. National Programme for Nutritional Support to Primary Education (Mid Day Meal Scheme) by the Department of School Education & Literacy.
- 6. Availability of essential food items at subsidized cost through Targeted Public Distribution System, Antodaya Anna Yojna by the Department of Food & Consumer Affairs.
- 7. Other measures include:
 - Improving agricultural and horticulture produce.
 - Improving the purchasing power of the people through various income generating scheme.

Anganwadis in GOA

1787. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadis functioning in Goa, taluka-wise;
- (b) the number of Anganwadi workers employed in these Anganwadis, Taluka-wise and post-wise;
- (c) the remuneration paid to them by Government and the contribution made by the Goa Government to their remuneration; and
- (d) whether there is any proposal to increase their remuneration and for improving their service conditions?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Number of Anganwadis Functioning in Goa, taluka-wise, is as under:

Taluka	No. of Anganwadis functioning
1	2
Tiswadi	103
Bardez	149
Pernem	71

1	2
Bicholim	96
Sattari	103
Ponda	164
Sanguem	83
Quepem	80
Salcete	170
Mormugao	108
Canacona	79
TOTAL	1206

(b) Taluka-wise and post-wise number of Anganwadi workers (AWWs) and Anganwadi Helpers (AWHs) in 1206 Anganwadis in Goa is as under:

Taluka	No. of AWWs	No. of AWHs
Tiswadi	103	102
Bardez	149	142
Pernem	71	70
Bicholim	96	95
Sattari	103	103
Ponda	164	154
Sanguem	83	82
Quepem	80	76
Salcete	170	165
Mormugao	108	103
Canacona	79	77
TOTAL :	1206	1169

(c) The rates per month of honoraria being paid to Anganwadi Workers/Helpers by Government of India and Government of Goa is as under:

Honoraria to Anganwadi Workers:

Service	Government of India		Government of Goa	
	Matric	Non-matric	Matric	Non-matric
0-5 years	1500	1438	2000	1752
5-10 years	1531	1469	2400	2119
10-15 years	1563	1500	2800	2486
15-20 years	1563	1500	3000	2664
20 & above	1563	1500	3200	2816

Honoraia to Anganwadi Hepers:

Service	Government of India	Government of Goa
0-5 years	750	1000
5-10 years	750	1200
10-15 years	750	1400
15-20 years	750	1500
20 & above	750	1600

(d) No, Sir.

Trafficking of women and children

†1788. SHRI BRIJ BHUSHAN TIWARI:

SHRI JANESHWAR MISHRA:

SHRI BHAGWATI SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the country has become a hub of human trafficking, comprising 70 per cent of women and children and if so, their number at present; and

(b) if so, the details of the plan Government is working on to check it?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) There is no country-wide census data on the number of women and children trafficked for prostitution. However, the study on "Girls/Women in Prostitution in India" (conducted between 2002-2004) sponsored by the Ministry of Women and Child Development estimated that there are about 2.8 million prostitutes in the country.

(b) The Immoral Traffic(Prevention) Act, 1956 (ITPA) supplemented by the Indian Penal Code prohibits trafficking in human beings including children for the purpose of prostitution and lays down severe penalties for trafficking. The Ministry of Women and Child Development conducts advocacy, awareness generation, sensitization programmes for prevention of trafficking of women and children. A Central Advisory Committee to combat trafficking of women and children for commercial sexual exploitation has been set up under the Secretary, Ministry of Women and Child Development, Government of India. The Ministry of Women and Child Development is also implementing the scheme of 'Ujjawala' wherein financial assistance is provided for prevention of trafficking and for rescue, rehabilitation, and reintegration of victims of commercial sexual exploitation. The Ministry also runs Swadhar Shelter Homes which provide shelter, food, clothing, emotional support, counselling, rehabilitation and other facilities to women in difficult circumstances including trafficked victims.

Malnutrition of under-three children

1789.DR. GYAN PRAKASH PILANIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.